

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 418 OF 2016 IN
APPEAL NO. 196 OF 2016 &
IA NO. 419 OF 2016**

Dated: 2nd September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

M/s Jay Madhok Energy Pvt. Ltd.

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shubhendu Kaushik

Counsel for the Respondent(s) : Mr. Saurav Aggarwal
Mr. Prashant Bezbourah
Ms. Aparna Vohra

ORDER

**IA NO. 418 OF 2016
*(Appl. for stay)***

List this application for further hearing on **09.09.2016.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson